	(F	iling under clause (o	a) of sub-regulation	(2) of regulation 13	the IBBI (Insolvency	Resolution Process	for Corporate Perso	ns) Regulations, 20	16	
51. No.	Category of Creditor	Summary of Claims Received		Summary of Claims Admitted			Amount of	Amount of Claim	Amount of Claims	Details in Annexure
		No. of Claims	Amount	No. of Claims	Amount	% Share in Total Amount of Claims Admitted	Contingent Claims	Not Admitted	under Verification	(Only PDF)
1	Secured financial creditors belonging to any class of creditors	0	0	0	0		0	0	0	<u>Annexure 1</u>
2	Unsecured financial creditors belonging to any class of creditors	0	0	0	0		0	0	0	Annexure 2
3	Secured financial creditors (other than financial creditors belonging to any class of creditors)	6	1369199924	6	1366463436	82.77	0	0	0	<u>Annexure 3</u>
4	Unsecured financial creditors (other than financial creditors belonging to any class of creditors)	5	170777311	5	170777311	10.34	0	0	0	<u>Annexure 4</u>
5	Operational creditors (Workmen)	264	90640274	261	38348988	2.32	0	0	0	<u>Annexure 5</u>
6	Operational creditors (Employees)	128	69509714	124	48757916	2.95	0	0	0	<u>Annexure 6</u>
7	Operational creditors (Government Dues)	0	0	0	0		0	0	0	Annexure 7
8	Operational creditors (other than Workmen and Employees and Government Dues)	47	55337805	42	26538608	1.61	0	0	0	Annexure 8
9	Other creditors, if any, (other than financial creditors and operational creditors)	4	27348941	1	5234	0.00	0	0	0	<u>Annexure 9</u>
	Total	454	1782813969	439	1650891493	100.00	0	131922475	0	